

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 16th February, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 97/2017	Sanjaya Kumar Mishra Vs. Haryana State Pollution Control Board	Mr. Sanjaya Kumar Mishra, Applicant in person
2.	Original Application No. 117/2017	Panchu Vs. State of U.P. & Ors.	Mr. Bikash Kumar Sinha, Adv. for Applicant
FOR HEARING			
3.	Appeal No. 22/2016	Navdeep Ohri & Ors. Vs. Union of India & Ors.	Mr. S. S. Hira, Adv. for Appellants Mr. Balendu Shekhar, Adv. for R-1 & 2 Mr. Anil Soni, AAG with Mr. Naginder Benipal, Adv. for R-3 Mr. Sanchar Anand, Adv. for R-5 Mr. Sunil Parashar, Adv. for R-6 & 7
4.	Execution Application No. 23/2016 IN O.A. No. 36/2016	Khilar Singh Tanwar Vs. Union of India & Anr.	Mr. Vardhman Kaushik & Mr. Nishant Gautam, Advs. for Applicant Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Advs. for R-2 to 4 Mr. D. K. Devesh, Adv. for R-5
5.	Original Application No. 88/2016	Nandan Singh Bora Vs. Union of India & Ors.	Mr. Rajeew Bisht & Mr. Surinder Singh, Advs. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. Attin Shankar Rastogi, Adv. for MoEF
6.	Original Application No. 112/2016 (M.A. No. 182/2017)	Ashwini Kumar Vs. Union of India & Ors.	Mr. Sumeer Sodhi, Adv. & Mr. Ashwini Kumar, Applicant in person Mr. B. V. Niren, Adv. for R-1 & 3 Mr. Krishna Kumar Singh, Adv. for R-2 Mr. Amit Mahajan, Adv.
7.	Original Application No. 135/2016	Nikhilesh Singh Vs. Union of India & Ors.	Ms. Neelam Rathore, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 & 2 Mr. Abhishek Yadav, Adv. for R-3 to 13 Ms. Geeta Luthra, Sr. Adv. with Ms. Shivani, Adv. for R-14
8.	Original Application No. 208/2016 (M.A. No. 403/2016)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 4 Mr. Vishwendra Verma, Adv. for R-5 Mr. A. K. Prasad, Adv.
9.	Original Application No.	Kush Kalra	Mr. Kush Sharma, Adv. for Applicant

	209/2016	Vs. Delhi Metro Rail Corporation & Ors.	Mr. A. D. N. Rao, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. Tarun A. Prasad, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for DPCC Mr. Vimal Belani, Asstt. Engineer for DJB
10.	Original Application No. 261/2016	Citizen Welfare Society Vs. State of Uttar Pradesh & Ors.	Mr. Azhar Alam & Mr. Prahlad Bhatt, Adv. for Applicant Mr. Raman Yadav, Adv. for R-1 & 2 Mr. S.K. Bhattacharya, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for R-5 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-6 Ms. Nida Khan, Adv. for State of UP Mr. Krishna Kumar Singh, Adv.
11.	Original Application No. 273/2016 (M.A. No. 28/2017)	Raman Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Gaurav Agarwal, Adv. for R-4 & 6 Mr. Rajkumar, Adv. for R-5 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for R-7 Ms. Sobha Nagarajan, Adv. for R-8 Mr. Shiv Mangal Sharma, AAG for State of Rajasthan
12.	Original Application No. 516/2015 (M.A. No. 478/2016 & M.A. No. 479/2016)	RELA & Anr. Vs. State of Andhra Pradesh & Ors.	Mr. Sravan Kumar K, Adv. for Applicant Mr. Guntur Pramod Kumar, Adv. for R-1 Mr. A. Sanjeev Kumar, Spl. GP for R-2 Mr. Prashant Kenjale, Adv. for R-3 Mr. Soumyajit Pani, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Adv. for R-5 Mr. B. V. Niren, Adv. for R-6 Mr. Prashant Tyagi, Adv. Mr. Devraj Ashok, Adv. Mr. Balendu Shekhar, Adv. for MoEF
13.	Original Application No. 276/2013 (M.A. No. 571/2016 & M.A. No. 73/2017)	Ashwani Kumar Dubey Vs Union of India & Ors.	Mr. M.Z. Choudhary, Adv. & Mr. Ashwani Kumar Dubey, Applicant in person Mr. Vikas Malhotra, Adv. for R - 1 Mr. Raj Kumar, Adv. for R - 2 Mr. V. K. Shukla & Mr. Aditya Shankar, Adv. for R - 3, 5 & 8 Mr. Rajul Shrivastava, Adv. for R - 4 Mr. Dharendra Kumar Yadav, Standing Counsel for State of U.P. Mr. Daleep Kumar Dhyani, Adv. for R - 7 Mr. Vikas Singh, Sr. Adv. along with Mr. Bharat Sangal, Adv. for R-10 to 12 Mr. Syed Shahid Husain, Adv. for R -13, 15, 16 & 21 Mr. Pinaki Misra, Sr. Adv. along with Mr. Rishi Agrawala, Adv. for R - 14 Mr. Parag P. Tripathi, Sr. Adv. along with Mr. Karan Luthra, Adv. for R - 17 Mr. Rajat Jariwal, Adv. for R - 18 Mr. Pradeep Mishra, Adv. for R-19 & R-20 Mr. Nitin Mishra, Adv. for R-22 Mr. Pawan Upadhyay, Adv. for R-23 & R-27

			Mr. Harsh Sethi, Adv. for R – 24 Mr. Harsh Parashar, Adv. for R – 25 Mr. Vivek Singh, Adv. for R – 26 Mr. Ajay K. Chopra, Adv. for R – 28 Mr. Ashwani Bhardwaj, Adv.for R-34 & 36 Mr. Anip Sachthen, Adv. for NCL Mr. Mahesh Agarwal, Adv.
14.	Original Application No. 20/2014 (M.A No. 59/2014)	Jagat Narayan Viswakarma & Ors. Vs Union of India & Ors.	Mr. M.C. Mehta, Adv. for Applicant Ms. Panchajanya Batra Singh,Adv. for R- 1 Mr. Rajkumar, Adv. for R – 2 Mr. Dharendra Kumar, Adv. for R - 3 Mr. Pradeep Mishra, Adv. for R – 4 & 5 Mr. V. K. Shukla, Adv. for R – 6 Mr. Rajul Shrivastava, Adv. for R – 7 Mr. Anip Sachthen, Adv. for NCL
15.	Original Application No. 117/2014	Shantanu Sharma Vs Union of India & Ors.	Mr. Shantanu Sharma, Mr. Ambaresh Tripathi, Advs. for the Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Abhishek Paruthi, Adv. for CPCB Mr. Vijay Chandra, Adv. for R-3 Mr. A. K. Prasad, Advs. for R-4 Mr. Shuvodeep Roy, Adv. for R-5 Mr. Sanyam Saxena, Adv. for R-6 Mr. K.V. Jagdishvaran, Adv. for R-8 & 68 Mr. Rudreshwar Singh, Adv. for R-9 & 41 Mr. Shubham Bhalla, Adv. for R-11 & 69 Mr. Dinesh Jindal, L.O, DPCC for R-12 & 57 Mr. Anil Grover AAG, for R-16 & 45 Mr. Jayesh Gaurav, Adv. for R-19 Mr. Mukesh Verma, Adv. for R-24 & 36 Mr. Sapam B. Meitei, Adv. for R-26 & 53 Mr. A.K. Panda Sr. Adv. Mr. S. Panda and Mr. M. Paikaray, Advs. for R-28 Mr. Abhimanyu Garg, Adv. for R-30 & 59 Mr. Aruna Mathur, Adv. for R-32 & 62 Mr.R. Rakesh Sharma,Adv. for TN & TNPCB Mr. Anil Shrivastav, Adv. for R-39 Mr. Sibbo Sankar Mishra, Adv. for R-58 Mr. Devraj Ashok for Karnataka & KPCB Mr. Gopal Singh, Adv. for State of Tripura Mr. Balendu Shekhar, Adv.for GNCTD&DPCC Mr. Sarthak Chaturvedi, Adv. for Andaman Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Deepak Anand, Adv.
16.	Original Application No. 499/2014	Anupam Raghav & Anr Vs. U.O.I. & Ors.	Ms. Pooja Dhar, Adv. for the Applicant Mr. Vikas Malhotra, Adv. for R - 1 Mr.Abhishek Yadav,Adv.for R-2 to 5,10&11 Mr. Pradeep Misra, Adv. for R – 6 to 9 Mr. Roshan Lal Goel, Adv. for R – 19 Mr. Rajkumar, Adv. for CPCB Mr. Upendra Mishra, Adv. for Meghalaya Mr. Devraj Ashok, Adv. for Karnataka Mr. Shiv Mangal Sharma, AAG for RSPCB Mr. Sarthak Chaturvedi, Adv. for Andaman Mr.Ravikant Pal, Adv. for State of Mizoram Mr. Abhimanyu, Adv. for Puducherry Mr.R. Rakesh Sharma,Adv. for TN & TNPCB
17.	Original Application No. 102/2014	Sandplast (India) Ltd. & Ors. Vs	Ms. Tasneema Ahmadi, Adv. for Applicant

<p>(M.A No. 858/2014, M.A No. 872/2014, M.A No. 42/2015, M.A No. 287/2015, M.A. No. 694/2015 & M.A. No. 580/2016)</p>	<p>MoEF & Ors.</p>	<p>Mr. Vikas Malhotra, Adv. for R – 1 Mr. Neeraj K. Gupta, Adv, for R – 2 & 115 Mr. B.V. Niren,Adv. for R–3, 8 & 73 Mr. Sandeep Mahapatra, Adv. for R-4, 12&128 Mr. Bharat Sangal, Adv. for R – 5 Mr. Biraja Mahapatra, Adv. for R–6 & 65 Mr. Ved Prakash Gupta for R – 7 Ms. Puja Kalra, Adv. for R – 9 & 10 Mr. Balendu Shekhar, Adv. for R – 11 Mr. Om Prakash, Adv. for R – 13 Ms. Akansha, Adv. for R – 14 & 33 Mr. Rudreshwar Singh, Adv. for R - 16 Mr. Atul Jha, Adv. for R–17,36, 56, 78 & 98 Ms. Bansuri Swaraj, Adv. for R – 18, 37, 57, 79 & 99 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Beswal, Adv. for R – 20, 39 & 59 Mr. Devraj Ashok, Adv. for R – 23, 42 & 62 Mr. Pankaj Mishra, Adv. for R-24, 43&105 Mr. C.D. Singh, Adv. for R – 25, 64 & 86 Mr. Ashok Panigrahi, Adv. for R – 26, 46, 66, 88 & 108 Mr. S.P. Singh for R – 27 Mr. Neeraj K. Gupta, Adv. for R - 28 Mr. Raman Yadav, Adv. for R-30, 50, 70, 92&112 Mr. Bikas Kar Gupta, Adv. for R-31, 51, 71 & 93 Mr. Alok Kumar, Adv. for R - 32 Mr. Deepak Jain, Adv. for R-52, 94, 114&126 Mr. Avijit Roy, Adv. for R – 34 Mr. Atul Jha, Adv. for R – 36 Mr. Diny Pratap, Adv. for R - 45 Mr. Shubham Bhalla, Adv. for R – 47 & 67 Ms. Alpana Poddar, Adv. for R – 48 & 68 Mr. R. Rakesh Sharma, Adv. for TN&TNPCB Mr. Mukesh Verma, Adv. for R - 63 Mr. Abhishek, Adv. for R – 74 Ms. Nupur Chaudhary, Adv. for R–81 Mr. Devashish, Adv. for R – 83 Mr. Preshit Surshe, Adv. for R - 85 Mr. Avnish Alahwat, Adv. for R – 87 & 107 Mr. Anil Soni, Adv. for R – 89 Mr. Ajay Choudhary, Adv. for R-90, 110&127 Mr. Y.K. Jain, Adv. for R – 92 Mr. Guntur Prabhakar, Adv. for R – 95 Mr. D.K. Arya for R – 101 Mr. Ajit S. Bhasme, Adv. for R - 105 Mr. Ravin Dubey, Adv. for R – 106 Mr. Jayant K. Sud, Adv. along with Mr. Vishal, Adv. for R - 109 Mr. S. Vallinayagam, Adv. for R – 111 Mr. Amit Agrawal, Adv. for R – 113 Mr. Krishan Venugopal, Sr. Adv. along with Mr. Santosh Kumar, Adv. for R – 116 Mr. Bipin B. Singh, Adv. for R – 117 Mr. Sakshi Popli, Adv. for R – 118 Ms. Beena Rani Pandey, Adv. for R – 119 Mr. Rajiv Bansal, Adv. for R – 120 Mr. D. Bhadra, Adv. for R – 121 Mr. Nishant Pandey, Adv. for R – 122 Mr. Abhishek Thakur, Adv. for R – 123 Mr. Ashok Gupta, Sr. Adv. along with Mr. Ghanshyam, Adv. for R – 129 Mr. Ajit Pudaserry, Adv. for R-130</p>
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			Mr. P. Sharma, Adv. for State of Mizoram Ms. Sakshi Popli, Adv. for NDMC Mr. Suresh Tripathy, Adv. for DJB Mr. A. K. Panda, Sr. Adv. for SPCB, Odisha Mr. Rudreshwar Singh, Adv. for BPCB Mr. Anil Grover, AAG Ms. Hemantika Wahni, Adv. for Gujarat PCB Mr. Vikas Singh, Sr. Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Shuvodeep Roy, Adv. for Assam PCB Mr. Rabin Majumder, Adv.
18.	Original Application No. 322/2015 (M.A. No. 1452/2016, M.A. No. 74/2017 & M.A. No. 75/2017) (CWP (PIL) No. 718/2009)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh Kachhawa, Adv. for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7 Kashi Nath & Co. Mr. Mrinmay Bhattmewara, Adv.
19.	Original Application No. 86/2014 (M.A No. 255/2014 & M.A No. 256/2014)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7
20.	Original Application No. 87/2014 (M.A No. 257/2014, M.A No. 258/2014 & M.A. No. 1287/2016 to M.A. No. 1319/2016 & M.A. No. 1321/2016 to M.A. No. 1440/2016, M.A. No. 88/2017 & M.A. No. 89/2017)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh Kachhawa, Adv. for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7 Kashi Nath & Co. Mr. H.D. Thaanvi, Adv. for Applicant in M.A. No. 88/2017 & 89/2017
21.	Original Application No. 88/2014 (M.A No. 259/2014, M.A No. 260/2014, M.A. No. 77/2017 & M.A. No. 78/2017)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7 Mr. Mrinmay Bhattmewara, Adv.
22.	Original Application No. 89/2014 (M.A No. 261/2014, M.A No. 262/2014 & M.A. No. 32/2017 to M.A. No. 43/2017 & M.A. No. 76/2017)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7 Mr. Pushpender Singh, Adv. Mr. Mrinmay Bhattmewara, Adv.

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